

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

RA 25 of 1997
OA 463 of 1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Union of India & Ors.

- VS -

Sukumar Mondal & Ors.

For the Petitioners : Mr. M.S. Banerjee, Counsel

For the Opposite Party : Ms. B.C. Sinha, Counsel

Heard on : 21-03-2001

Date of Order : 21-03-2001

ORDER

Ld. Counsel Mr. Banerjee on behalf of the petitioners submits that the case number bearing OA 463 of 1996 has been wrongly typed as OA 463 of 1998 in the order passed in RA 25 of 1997 dated 23-2-2001. So, the case number be corrected.

2. I have gone through the record and I find that the submission of Ld. Counsel Mr. Banerjee is correct. Accordingly, the error is rectified and OA 463 of 1996 should be read in place of OA 463 of 98 in the order passed in RA 25 of 1997. This order may be treated as a part of the earlier ^{order} dated 23-2-2001.


(D. Purkayastha)
Member(J)

DKN